

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6849/2024 BLAPL/2824/2024	ALOK MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /5 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/000003/2024
2	D-BLAPL/7476/2024 BLAPL/2825/2024	PRASANTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /84 /2023 JMFC, BHAPUR(Nayagarh) GR/000081/2023
3	D-BLAPL/7480/2024 BLAPL/2826/2024	PRASANTA NAIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /78 /2023 JMFC, BHAPUR(Nayagarh) GR/000075/2023
4	D-BLAPL/8847/2024 BLAPL/2827/2024	JAGABANDHU DASH VS STATE OF ODISHA	DEBASNAN DAS VS	SPECIAL CRIME UNIT /2 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/000056/2024
5	D-BLAPL/8535/2024 BLAPL/2828/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /298 /2023 J.M.F.C.,ODAGAON(Nayagarh) GR/0000504/2023
6	D-BLAPL/7474/2024 BLAPL/2829/2024	PRASANTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /78 /2023 JMFC, BHAPUR(Nayagarh) GR/000075/2023
7	D-BLAPL/7475/2024 BLAPL/2830/2024	PRASANTA NAIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /158 /2023 JMFC, BHAPUR(Nayagarh) GR/0000152/2023
8	D-BLAPL/7478/2024 BLAPL/2831/2024	PRASANTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /158 /2023 JMFC, BHAPUR(Nayagarh) GR/0000152/2023
9	D-BLAPL/9019/2024 BLAPL/2832/2024	CHITA RANJAN MAHAPATRA @ KHULU VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	PURI SADAR /59 /2024 NYAYADHIKARI,PURI(Puri) GR/0000106/2024
10	D-BLAPL/8747/2024 BLAPL/2833/2024	SADAN KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /8 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000019/2022
11	D-BLAPL/8748/2024 BLAPL/2834/2024	KRUSHNA KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /149 /2021 ADDL DISTRICT AND SESSIONS JUDGE CT/0000064/2022

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12	D-BLAPL/8528/2024 BLAPL/2835/2024	DINABANDHU SAHOO@DAYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	KUAKHIA /468 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000143/2023
13	D-BLAPL/8828/2024 BLAPL/2836/2024	RAHUL SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000036/2023
14	D-BLAPL/8826/2024 BLAPL/2837/2024	GOURAV CHOUHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000036/2023
15	D-BLAPL/8413/2024 BLAPL/2838/2024	PRASANNA NAIK VS STATE OF ODISHA	JEETENDRA SAHU VS	DHENKANAL SADAR /51 /2015 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000005/2024
16	D-BLAPL/8976/2024 BLAPL/2839/2024	RAHUL BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 SPL.JUDGE, CHATRAPUR (GANJAM)(Ga 2(A)CC/0000006/2024
17	D-BLAPL/8980/2024 BLAPL/2840/2024	PARESH DHARUA@MISTRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /57 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000099/2023
18	D-BLAPL/7532/2024 BLAPL/2841/2024	MANOJ KUMAR MATTAM VS STATE OF ODISHA	MIHIR KANTA RATH VS	SEMILLIGUDA /80 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000101/2023
19	D-BLAPL/6796/2024 BLAPL/2842/2024	MANAS CHAND@MANASH CHAND@MUNA @ RAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /686 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000637/2024
20	D-BLAPL/8946/2024 BLAPL/2843/2024	SOUMYARANJAN NAYAK@SOMYA RANJAN NAYAK VS STATE OF ODISHA	GOURAV MOHANTY VS	BADAGODA P.S. /189 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000330/2024
21	D-BLAPL/9020/2024 BLAPL/2844/2024	SITAKANTA ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 A.D.J.,NAYAGARH(Nayagarh) TR/0000008/2024
22	D-BLAPL/7841/2024 BLAPL/2845/2024	OMPRAKASH RAJBAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000045/2023
23	D-BLAPL/9022/2024	KAMADEVA BAGHA	JUGALA KISHORE PANDA	BOUDH /38 /2023

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	BLAPL/2846/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/000043/2023
24	D-BLAPL/9046/2024 BLAPL/2847/2024	BIKASH HARIJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /288 /2023 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/000096/2023
25	D-BLAPL/8716/2024 BLAPL/2848/2024	SUSANTA PAL VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	ADVA /76 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000068/2022
26	D-BLAPL/9002/2024 BLAPL/2849/2024	NARAYAN SHANTARAM CHAUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /33 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/000034/2023
27	D-BLAPL/9064/2024 BLAPL/2850/2024	BISWANATH SENAPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /74 /2024 J.M.F.C.,TANGI(Khordha) GR/0000214/2024
28	D-BLAPL/9072/2024 BLAPL/2851/2024	KAUSALYA SETHI VS STATE OF ODISHA	DIGANT KALLOL DEO VS	RAIRAKHOL /75 /2016 ADDL.SESIONS JUDGE CUM SPL JUDG ST/0000196/2016
29	D-BLAPL/9003/2024 BLAPL/2852/2024	DEBENDRA DASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /126 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000189/2024
30	D-BLAPL/8838/2024 BLAPL/2853/2024	ARMAN KHAN VS STATE OF ODISHA	BIJAY JENA VS	PARADEEP LOCK /51 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000132/2024
31	D-BLAPL/9319/2024 BLAPL/2854/2024	PRASANTA KUMAR ROUT VS STATE OF ODISHA	GURU PRASAD PANDA VS	PURUNAKATAK /55 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/000095/2023
32	D-BLAPL/9004/2024 BLAPL/2855/2024	SAMARA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /127 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000112/2024
33	D-BLAPL/8885/2024 BLAPL/2856/2024	SANJAYA KUMAR SETHI @ PAPU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DHUSURI /53 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000017/2024
34	D-BLAPL/9014/2024 BLAPL/2857/2024	KALIM KHAN@JAGU@SUKUTA@PUSHPA VS	CHHABI BEHERA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack)

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35	D-BLAPL/9140/2024 BLAPL/2858/2024	STATE OF ODISHA SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	CT/0000221/2023 SUNDARGARH SADAR /193 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000741/2023
36	D-BLAPL/8919/2024 BLAPL/2859/2024	RABINDRA BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /188 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2022
37	D-BLAPL/9113/2024 BLAPL/2860/2024	BABUNA NATH@NUTAN NATH VS STATE OF ODISHA	BHOJARAJ SETH VS	GURUDIJJHATIA /105 /2023 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000006/2024
38	D-BLAPL/9158/2024 BLAPL/2861/2024	DILLIP JAYSINGH VS STATE OF ODISHA	BISWAJIT SAHOO VS	JANKIA P.S. /99 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khorda) TR/0000018/2024
39	D-BLAPL/9186/2024 BLAPL/2862/2024	BAPINA GHADEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	DASARATHPUR /108 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000137/2023
40	D-BLAPL/9119/2024 BLAPL/2863/2024	NITYANANDA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /105 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000093/2024
41	D-BLAPL/7505/2024 BLAPL/2864/2024	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KHAMAR /169 /2022 A.D.J.,TALCHER(Anugul) CT/0000026/2023
42	D-BLAPL/9127/2024 BLAPL/2865/2024	TARAKANTA MOHANTA@SIPUN VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JHARPOKHARIA /282 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000151/2023
43	D-BLAPL/9033/2024 BLAPL/2866/2024	BHAGIA @ BHAGABAN PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NARASINGHPUR /150 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000351/2023
44	D-BLAPL/9198/2024 BLAPL/2867/2024	A. AJANA RAO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KESINGA /443 /2023 J.M.F.C., KESINGA(Kalahandi) CT/0000422/2023
45	D-BLAPL/5981/2024 BLAPL/2868/2024	CHAKAMANA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /190 /2023 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000012/2024

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46	D-BLAPL/9063/2024 BLAPL/2869/2024	MELA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /54 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000138/2023
47	D-BLAPL/9191/2024 BLAPL/2870/2024	RASANANDA KAR VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /6 /2024 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI GR/0000002/2024
48	D-BLAPL/9199/2024 BLAPL/2871/2024	NILANCHAL CHHATRIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KALAMPUR /4 /2024 J.M.F.C, JAIPATNA(Kalahandi) CT/0000017/2024
49	D-BLAPL/9098/2024 BLAPL/2872/2024	SUKRA SINGH @ SUKURA VS STATE OF ODISHA	PRABHAV BEHERA VS	BARIPADA TOWN /64 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000125/2024
50	D-BLAPL/9154/2024 BLAPL/2873/2024	MANOJ BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /445 /2023 J.M.F.C., KUDUMULUGUMMA(Malkangir GR/0000518/2023
51	D-BLAPL/9142/2024 BLAPL/2874/2024	CHITRASEN MAGAR @ MANTU VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /128 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000513/2023
52	D-BLAPL/9189/2024 BLAPL/2875/2024	TARUN JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /22 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000112/2024
53	D-BLAPL/7779/2024 BLAPL/2876/2024	BASANTA KUMAR BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	S.P.(CID-CRL),CUTTACK /14 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000062/2022
54	D-BLAPL/9187/2024 BLAPL/2877/2024	KABULA @ DINABANDHU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /86 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000026/2024
55	D-CMAPL/12173/2024 CMAPL/76/2024	RAMAHARI SENAPATI VS DISTRICT JUDGE, BALASORE BHADRAK	adv. VS	// () //
56	D-CMP/8611/2024 CMP/293/2024	ELINA CHOUDHURY VS ANJAN PATEL	AMRITA MISHRA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000036/2021
57	D-CMP/13546/2024	SUMITRA PALAI	JAGAJIBAN PRADHAN	//

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	CMP/294/2024	VS SATYABHAMA PALAI	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR CS/0000001/2018
58	D-CMP/13210/2024 CMP/295/2024	BHITARCHHU HAREKRUSHNA MOHAPATRA VS ILA GHOSE	PAMI RATH VS	// CIVIL JUDGE (JD), PURI(Puri) CS/0000114/2021
59	D-CMP/13076/2024 CMP/296/2024	GITA DEVI CHOUDHARY VS SURESH CHOUDHURY	NIRANJAN SINGH (1) VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) IA/0000093/2023
60	D-CMP/12838/2024 CMP/297/2024	BATAKRUSHNA JENA VS SUVENDU JENA	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho) IA/0000001/2023
61	D-CMP/11876/2024 CMP/298/2024	SARATI DEBATA VS CHINMAYA KUMAR MALLICK	BHUBAN MOHAN DEBATA VS	// ()
62	D-CONTC/66/2024 CONTC/2147/2024	DILLIP KUMAR PANDA VS PRASANTA KUMAR SATPATHY, COIMPETENT AUTHORITY(NHAI) AND LAND ACQUISITION,NH-16,BBSR	ADV. VS	// ()
63	D-CONTC/8393/2024 CONTC/2148/2024	SIVANANDA ROUT VS SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ORISSA	ADV. VS	// ()
64	D-CONTC/8673/2024 CONTC/2149/2024	KISHORE CHANDRA MOHANTA VS ASWATHY S., I.A.S.	ADV. VS	// ()
65	D-CONTC/12860/2024 CONTC/2150/2024	PRASANTA MALLICK VS SATYABRATA SAHU, I.A.S.	BISWANATH BEHERA VS	// ()
66	D-CONTC/11591/2024 CONTC/2151/2024	KAMALA KANTA NAYAK VS ASWATHY S., SECY., TO GOVT., S AND ME DEPT.	SUSHANTA KUMAR MISHRA VS	// ()
67	D-CONTC/10275/2024 CONTC/2152/2024	MANASI TRIPATHY VS ASWATHY S, I.A.S.	ADV VS	// ()
68	D-CONTC/9222/2024 CONTC/2153/2024	PREMALATA DAS VS	ADV. VS	// ()

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69	D-CONTC/9216/2024 CONTC/2154/2024	ASWATHY S.,I.A.S. RAMAKANTA KHANDUAL VS	ADV. VS	// // 0
70	D-CONTC/9211/2024 CONTC/2155/2024	ASWATHY S., I.A.S. BAIRAGI CHARAN MAHARANA VS	ADV. VS	// // 0
71	D-CONTC/11074/2024 CONTC/2156/2024	ARVIND AGARWAL S., I.A.S. ARJUNA PRADHAN VS	ADV. VS	// // 0
72	D-CONTC/11071/2024 CONTC/2157/2024	ANU GARG, I.A.S. GAGAN SWAIN VS	ADV. VS	// // 0
73	D-CONTC/5566/2024 CONTC/2158/2024	ANU GARG, I.A.S. SIDHARTHA SANKAR PATRA VS	ADV. VS	// // 0
74	D-CONTC/5557/2024 CONTC/2159/2024	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR BAIKUNTHANATH SATHUA VS	ADV. VS	// // 0
75	D-CONTC/5444/2024 CONTC/2160/2024	ASWATHY .S, I.A.S. JYOTI RANJITA SOY VS	ADV. VS	// // 0
76	D-CONTC/5430/2024 CONTC/2161/2024	ASWATHY. S, I.A.S. DHANESWARI BARLA VS	ADV. VS	// // 0
77	D-CONTC/9167/2024 CONTC/2162/2024	ASWATHY.S, I.A.S. MINATI DAS VS	ADV. VS	// // 0
78	D-CONTC/9166/2024 CONTC/2163/2024	RAGHURAM IYER, O.A.S. MURCHHANA BISWAL VS	ADV. VS	// // 0
79	D-CONTC/9163/2024 CONTC/2164/2024	RAGHURAM IYER, O.A.S. GANESH SWAIN VS	ADV. VS	// // 0
		RAGHURAM IYER, O.A.S.		//

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80	D-CONTC/9001/2024 CONTC/2165/2024	ALAKA NAYAK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/8924/2024 CONTC/2166/2024	KRUSHNA CHANDRA PANDA VS ARABINDA AGRAWAL, SECY., TO GOVT., H.E., DEPT.	ADV VS	// 0 //
82	D-CONTC/8899/2024 CONTC/2167/2024	ETO LAKRA VS ASWATHY S., IAS	ADV VS	// 0 //
83	D-CONTC/8891/2024 CONTC/2168/2024	GOPAL PRADHAN VS SHALINI PANDIT, COMMNR., HEALTH AND FAMIL WELFARE, ODISHA, BBSR.	ADV. VS	// 0 //
84	D-CONTC/10245/2024 CONTC/2169/2024	PRAFULLA CHANDRA JENA VS SATWAKI DAS, TAHASILDAR, DHARAMSALA, JAJPUR	DEVI PRASAD DASH VS	// 0 //
85	D-CONTC/10835/2024 CONTC/2170/2024	PRADEEP KUMAR PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
86	D-CONTC/9820/2024 CONTC/2171/2024	ASHOK KUMAR DHARUA VS PRAVAS CHANDRA DANDASENA, SUB COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER, BALANGIR	NIRANJAN PANDA (1) VS	// 0 //
87	D-CONTC/9817/2024 CONTC/2172/2024	RABINDRA KUMAR PARIDA VS CHANCHAL RANA, I.A.S.	ADV VS	// 0 //
88	D-CONTC/9815/2024 CONTC/2173/2024	SANATAN NAYAK VS NIBEDITA PARIDA, O.A.S.(1)	ADV VS	// 0 //
89	D-CONTC/9451/2024 CONTC/2174/2024	DR. MINA KUMARI DWARI VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/9488/2024 CONTC/2175/2024	TUSAR RANJAN ACHARYA VS DEBASIS SAMALA, OAS	DIPTI RANJAN MOHAPATRA VS	// 0 //
91	D-CONTC/9420/2024	JUGAL KISHORE NAYAK	ADV.	//

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	CONTC/2176/2024	VS	VS	0
		SATYABRATA SAHOO, SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//
92	D-CONTC/9414/2024	BHAGABAN NAIK	ADV.	//
	CONTC/2177/2024	VS	VS	0
		UPANJALI MAJHI, O.A.S.		//
93	D-CONTC/9413/2024	SWETA KUMAR SAHOO	ADV.	//
	CONTC/2178/2024	VS	VS	0
		INDRAJIT SAHU, EXECUTIVE ENGINEER, P.H. DIVISION, BALANGIR		//
94	D-CONTC/9229/2024	RATNAKAR PANDA	KISHORE KUMAR MOHANTA	//
	CONTC/2179/2024	VS	VS	0
		GANESH CH. PANDA, (O.C.S. 1), D.R. CO OP. SOCIEITES, BALASORE		//
95	D-CONTC/13486/2024	GANGADHAR DASH	ADV	//
	CONTC/2180/2024	VS	VS	0
		ARABINDA AGRAWAL, I.A.S.		//
96	D-CONTC/12422/2024	PANINA SANDHYARANI	ADV.	//
	CONTC/2181/2024	VS	VS	0
		SALINI PANDIT, I.A.S.		//
97	D-CONTC/12420/2024	PRAMOD KUMAR MOHAPATRA	ADV	//
	CONTC/2182/2024	VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
98	D-CONTC/10078/2024	RAJENDRA SAHU	ADV	//
	CONTC/2183/2024	VS	VS	0
		SATYABRATA SAHU, ADDL., CHIEF SECY., TO GOVT, R AND D.M, DEPT.		//
99	D-CONTC/12448/2024	PRATAP KUMAR MALLICK	ADV.	//
	CONTC/2184/2024	VS	VS	0
		DR. ARABINDA PADHEE, PRINCIPAL SECY., A AND FE DEPT.		//
100	D-CONTC/12601/2024	ANNAPURNA SAHOO	ADV.	//
	CONTC/2185/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
101	D-CONTC/13490/2024	ANSUMAN TURUK	ADV.	//
	CONTC/2186/2024	VS	VS	0
		BHIMSEN SABAR, O.A.S.		//
102	D-CONTC/11271/2024	SNEHALATA MALLICK	ADV.	//
	CONTC/2187/2024	VS	VS	0

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103	D-CONTC/11734/2024 CONTC/2188/2024	NABA KUMAR GIRI, DISTRICT EDUCATION OFFICER, MAYURBHANJA KISHORE CHANDRA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
104	D-CONTC/7650/2024 CONTC/2189/2024	DR. SANTOSH KUMAR PATRA, DIST. MISSION DIR. CUM CDMO,BHADRAK SUBRAT PRADHAN VS	ADV. VS	// // ()
105	D-CONTC/5551/2024 CONTC/2190/2024	ASHWATHY. S, I.A.S. MASUKA FATAMA VS	ADV. VS	// // ()
106	D-CONTC/5553/2024 CONTC/2191/2024	ASWATHY .S, I.A.S. UMASANKAR PANIGRAHI VS	ADV. VS	// // ()
107	D-CONTC/7647/2024 CONTC/2192/2024	ASWATHY .S, I.A.S. PRAVAT KUMAR PADHI VS	ADV. VS	// // ()
108	D-CONTC/7648/2024 CONTC/2193/2024	ASHWATHY S, I.A.S. KAILASH CHANDRA NAYAK VS	ADV. VS	// // ()
109	D-CONTC/13780/2024 CONTC/2194/2024	ASHWATHY S., I.A.S. PRASANNA KUMAR ROUSTRAY VS	ADV VS	// // ()
110	D-CONTC/12598/2024 CONTC/2195/2024	SUJAYA KUMAR PATI, TAHASILDAR, CUTTACK JYOTI RANJAN NAYAK VS	ADV. VS	// // ()
111	D-CONTC/13459/2024 CONTC/2196/2024	MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN, JAJPUR GUNANIDHI NAIK VS	SUKANTA KUMAR DALAI VS	// // ()
112	D-CRLA/8612/2024 CRLA/261/2024	ABDAAL M. AKHTAR, I.A.S. ANANDA GOUDA @ ANDHA VS	SUJIT KUMAR PATTNAIK VS	// // BERHAMPUR SADAR /57 /2024 DISTRICT & SESSIONS JUDGE,BERHAM
113	D-CRLA/8676/2024 CRLA/262/2024	STATE OF ODISHA BIJAYA SETHI @ BIJU VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	Spl/0000003/2024 BAIDESWAR /67 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000126/2019

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114	D-CRLA/8762/2024 CRLA/263/2024	DABLU KHAN @ SABLUX KHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000040/2021
115	D-CRLA/8763/2024 CRLA/264/2024	DALSHER SINGH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000026/2023
116	D-CRLA/8794/2024 CRLA/265/2024	ANANT NAIK @ ANANTA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /156 /2022 A.D.J.,RAYGADA(Rayagada) CT/0000029/2023
117	D-CRLA/8804/2024 CRLA/266/2024	MOHAMMAD KAMARUDEEN R. VS STATE OF ODISHA	DEBASISH PATNAIK VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000138/2023
118	D-CRLA/8757/2024 CRLA/267/2024	PRAKASH PARIDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PARADEEP LOCK /98 /2016 ADDL SESSIONS JUDGE, KUJANG(Jagats CT/0000069/2017
119	D-CRLA/8787/2024 CRLA/268/2024	KISHORE EKKA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /126 /2019 A.D.J.,SUNDARGARH(Sundargarh) ST/0000089/2021
120	D-CRLA/8263/2024 CRLA/269/2024	BASUDEBA MALIK @ GANDUA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	RAJNAGAR /58 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000079/2020
121	D-CRLA/9188/2024 CRLA/270/2024	SUNDAR JANI @ SUNDRA JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /12 /2019 A.D.J.,JEYPORE(Koraput) TR/0000031/2019
122	D-CRLA/9115/2024 CRLA/271/2024	BULU BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ODAGAON /81 /2013 ADDL. DIST. AND SESSION JUDGE, OD ST/0000044/2023
123	D-CRLA/9112/2024 CRLA/272/2024	KALIA @ KALANDI POI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAJPUR ROAD /297 /2013 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000719/2013
124	D-CRLA/7369/2024 CRLA/273/2024	KANHA NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	CHAMPUA /144 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendu Spl/0000010/2023
125	D-CRLA/9401/2024	BANCHHANIDHI SATPATHY	SANTOSH KUMAR DWIVEDY	BALASORE VIGILANCE /17 /2017

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	CRLA/274/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000003/2017
126	D-CRLA/8886/2024 CRLA/275/2024	BUDHU @ BUDHURAM MUNDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BAMBARI /122 /2018 A.D.J.,CHAMPUA(Kendujhar) ST/0000064/2018
127	D-CRLA/8153/2024 CRLA/276/2024	SUDHIRA SETHI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /428 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000125/2021
128	D-CRLLP/8658/2024 CRLLP/10/2024	STATE OF ODISHA VS SARAT CHANDRA JEREI	JANMEJAYA KATIKIA, A.G.A. VS	PATNA /151 /2017 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000111/2017
129	D-CRLMC/6655/2024 CRLMC/976/2024	PRABODH KUMAR PRADHAN VS INDIRA NAYAK	BHAGABAN SARANGI VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000356/2018
130	D-CRLMC/6661/2024 CRLMC/977/2024	ABHIRAM BARIK VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BHADRAK RURAL /155 /2006 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000005/2012
131	D-CRLMC/7808/2024 CRLMC/978/2024	BIBHUDUTTA BEHERA VS STATE OF ODISHA	SUKANTA KU. DALAI VS	MAHILA P.S. BUXIBAZAR /56 /2019 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000061/2022
132	D-CRLMC/8372/2024 CRLMC/979/2024	KEDARNATH BEHERA VS STATE OF ODISHA	DEBI PRASAD DAS VS	PURIGHAT /84 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000409/2022
133	D-CRLMC/8874/2024 CRLMC/980/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /11 /2011 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000016/2011
134	D-CRLMC/9255/2024 CRLMC/981/2024	MAHENDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	ENERGY P.S.(NAWAPARA) /94 /2010 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000152/2012
135	D-CRLMC/8315/2024 CRLMC/982/2024	RABINDRA KUMAR TARAI VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	CHANDRASEKHARPUR /357 /2016 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000062/2023
136	D-CRLMC/8609/2024 CRLMC/983/2024	PARESH JATANIA VS	PARTHA SARATHI NAYAK VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO

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137	D-CRLMC/8530/2024 CRLMC/984/2024	STATE OF ODISHA BINOD BIHARI BISWAL VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	CRA/0000022/2024 SALIPUR /259 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0000738/2022
138	D-CRLMC/8249/2024 CRLMC/985/2024	BABU@SASHIKANTA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /123 /2003 S.D.J.M.,BALASORE(Baleshwar) CT/0000557/2003
139	D-CRLMC/8148/2024 CRLMC/986/2024	GOPINATH JENA@ GODHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /193 /1998 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0001235/1998
140	D-CRLMC/7202/2024 CRLMC/987/2024	PABITRA BARISAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /45 /2012 PRINCIPAL MAGISTRATE CUM JUVENILE JUSTICE Juv/0000029/2012
141	D-CRLMC/7833/2024 CRLMC/988/2024	SIKUNA MAJHI @ CHIKUNU MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /5 /1999 J.M.F.C.,KASHIPUR(Rayagada) GR/0000008/1999
142	D-CRLMC/7823/2024 CRLMC/989/2024	ASHISH KUMAR PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /66 /2021 JMFC, BINIKA(Sonepur) GR/0000065/2021
143	D-CRLMC/7600/2024 CRLMC/990/2024	RABINDRA MALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 J.M.F.C.,SORO(Baleshwar) CRMC/0000035/2024
144	D-CRLMC/7641/2024 CRLMC/991/2024	LAXMIDHAR PATTNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /248 /1999 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000704/1999
145	D-CRLMC/9128/2024 CRLMC/992/2024	PRASANT KUMAR DASH VS STATE OF ODISHA	BINI MISHRA VS	SIMULIA /357 /2023 J.M.F.C.,SORO(Baleshwar) ICC/0000183/2023
146	D-CRLMC/8835/2024 CRLMC/993/2024	DILLIP KUMAR PATEL VS RUDRA NARAYAN PRADHAN	AMIT PRASAD BOSE VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) ICC/0000005/2018
147	D-CRLMC/8956/2024 CRLMC/994/2024	SK. ANSAR @ CHINTU VS PRADEEP KUMAR DAS	AMIT PRASAD BOSE VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000859/2016

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148	D-CRLMC/7604/2024 CRLMC/995/2024	JUGAL KISHORE MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KISHORENAGAR /46 /2013 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000672/2013
149	D-CRLMC/9247/2024 CRLMC/996/2024	SHIBA @ PADMALOCHAN BEHERA VS STATE OF ODISHA	APARESH BHOI VS	CYBER CRIME AND E.O, BALASORE /6 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000296/2022
150	D-CRLMC/8836/2024 CRLMC/997/2024	DILLIP KUMAR PATEL VS RUDRA NARAYAN PRADHAN	AMIT PRASAD BOSE VS	//0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So ICC/0000001/2018
151	D-CRLMC/9131/2024 CRLMC/998/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI TOWN /91 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000065/2017
152	D-CRLMC/6409/2024 CRLMC/999/2024	M/S. MEERA AND CEIKO PUMPS (P) LTD. VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	//0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R 2(C)CC/0000014/2023
153	D-CRLMP/7261/2024 CRLMP/486/2024	ANIRUDHA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 () //
154	D-CRLMP/6882/2024 CRLMP/487/2024	MALAY SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
155	D-CRLMP/8900/2024 CRLMP/488/2024	JAYADEV JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 () //
156	D-CRLMP/8898/2024 CRLMP/489/2024	RAGHUNATH NATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 () //
157	D-CRLMP/2185/2024 CRLMP/490/2024	SHYAM SETHI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	//0 () //
158	D-CRLMP/9060/2024 CRLMP/491/2024	GOURANGA CHANDRA MOHAPATRA VS SUPERINTENDENT OF POLICE, NAYAGARH	KABIR KUMAR JENA VS	//0 () //
159	D-CRLMP/6720/2024	SAKTINARAYAN SWAIN	ABHILASH MISHRA	//0

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	CRLMP/492/2024	VS STATE OF ODISHA	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2023
160	D-CRLMP/6951/2024 CRLMP/493/2024	PRAMILA TRIPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	GOSANINUAGAM /49 /2024 () //
161	D-CRLMP/9065/2024 CRLMP/494/2024	RABI KANDI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
162	D-CRLMP/9094/2024 CRLMP/495/2024	ANSUMAN SAMANTRAY VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	//0 () //
163	D-CRLMP/8840/2024 CRLMP/496/2024	BHASKARA CHANDRA BEHERA VS GAYATRI PRIYADARSINI BEHERA	SAMARENDRA MOHANTY VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000255/2022
164	D-CRLMP/8880/2024 CRLMP/497/2024	SHIBA PRASAD BEHERA VS STATE OF ODISHA	RAJESH MOHANTY VS	//0 () //
165	D-CRLREV/6008/2024 CRLREV/128/2024	LIPSA PRUSTY VS SANTOSH KUMAR SAHOO	ANANTA NARAYAN PATTANAYAK VS	//0 2ND ADJ,CUTTACK(Cuttack) CRA/0000023/2023
166	D-CRLREV/8389/2024 CRLREV/129/2024	KALIA KUNDA @ THESA KALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NUAGAM (DIGAPAHANDI) /32 /2008 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000037/2023
167	D-CRLREV/9057/2024 CRLREV/130/2024	DINESH MEHER VS STATE OF ODISHA	BUDHIRAM DAS VS	GOLAMUNDA /106 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) Spl/0000052/2023
168	D-JCRLA/9360/2024 JCRLA/44/2024	LUSURI MUNDA VS STATE OF ODISHA	ADV. VS	BHADRAK RURAL /581 /2020 A.D.J.,BHADRAK(Bhadrak) ST/0000008/2021
169	D-JCRLA/9370/2024 JCRLA/45/2024	BETALI @ BETAL @ BENTAL @ ANAM @ RENT MUNDA VS STATE OF ODISHA	ADV. VS	BHADRAK RURAL /581 /2020 A.D.J.,BHADRAK(Bhadrak) ST/0000008/2024
170	D-JCRLA/9372/2024 JCRLA/46/2024	BABULI MOHANTY VS	ADV. VS	JHARSUGUDA /499 /2021 SPECIAL JUDGE,JHARSUGUDA(Jharsugu

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171	D-MACA/6517/2024 MACA/190/2024	STATE OF ODISHA D.M.(LEGAL),ORIENTAL INSURANCE COMPANY LIMITED, BBSR DIVISION VS JANGESWEAR SUBUDHI	ADAM ALI KHAN VS	Spl/0000081/2021 // 4TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000153/2020
172	D-MACA/12434/2024 MACA/191/2024	ANITA DEVI VS M/S. K.M. TRANS LOGISTICS PVT. LTD.	BIRANCHI NARAYAN RATH VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000042/2021
173	D-MACA/6451/2024 MACA/192/2024	MAGMA HDI GENERAL INSURANCE CO.LTD. VS GITA SAHU	G.P.DUTTA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000071/2016
174	D-MACA/7097/2024 MACA/193/2024	SRIDHAR PRADHAN VS DHARMENDRA KUMAR BEHERA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001085/2015
175	D-MACA/9002/2024 MACA/194/2024	M/S. ORIENTAL INSURANCE CO. LTD. VS TULSI SINGH	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000133/2021
176	D-MACA/4013/2024 MACA/195/2024	D.M.,NEW INDIA ASSURANCE CO.LTD., BALASORE VS SANGITA MOHANTA	MAHITOSH SINHA VS	// III MACT,BALASORE(Baleshwar) Mac/0000023/2015
177	D-MACA/6647/2024 MACA/196/2024	M/S. UNITED INDIA INSURANCE CO. LTD. VS DINGAR GAINTA	SANJAY KUMAR SAMANTARAY VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000031/2017
178	D-MACA/9502/2024 MACA/197/2024	SAKUNTALA NAYAK@ SAHU VS SARASWATI KHUNTIA	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000003/2021
179	D-RPFAM/9147/2024 RPFAM/69/2024	SUBHADA PRIYADARSINI DASH VS SARTHAK SHOVAN TRIPATHY	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000047/2022
180	D-RPFAM/11769/2024 RPFAM/70/2024	DEBADUTTA MOHANTY VS JYOTIREKHA PRIYADARSHINI	DEVI PRASAD DASH VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000004/2017
181	D-RPFAM/13437/2024 RPFAM/71/2024	KRUSHNA CHANDRA SAHU VS PRIYAMBADA SAHU	AMITABH MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000046/2022

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182	D-RVWPET/8812/2024 RVWPET/41/2024	SANTOSH KUMAR SWAIN VS TAPASWINI DAS	DEVASHIS PANDA VS	// 0 //
183	D-TRP(C)/11922/2024 TRP(C)/80/2024	M/S. GIMPEX LTD. VS DEPUTY REGISTER OF DISTRICT JUDGE, KHURDA	RUPESH KUMAR KANUNGO VS	// DISTRICT & SESSIONS JUDGE,BHUBANE Arbitration Appeal/0000013/2023
184	D-WA/13532/2024 WA/441/2024	SUSHANTA ORAM VS BASANTI ORAM	GYANENDRA CHANDRA SWAIN VS	// 0 //
185	D-WA/13474/2024 WA/442/2024	SUSHANTA ORAM VS BASANTI ORAM	GYANENDRA CHANDRA SWAIN VS	// 0 //
186	D-WA/13477/2024 WA/443/2024	SUSHANTA ORAM VS BASANTI ORAM	GYANENDRA CHANDRA SWAIN VS	// 0 //
187	D-WA/13513/2024 WA/444/2024	SANTILATA BEURA VS REGISTRAR,COOPERATIVE SOCITIES, ODISHA	GYANA RANJAN SETHI VS	// 0 //
188	D-WA/13723/2024 WA/445/2024	PURNANANDA BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
189	D-WP(C)/13180/2024 WP(C)/7509/2024	PINTU DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
190	D-WP(C)/9360/2024 WP(C)/7510/2024	AFTAB KHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	D-WP(C)/13511/2024 WP(C)/7511/2024	PRASANNA KUMAR BARAI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
192	D-WP(C)/10620/2024 WP(C)/7512/2024	KUDAN KUMAR SWAIN VS CHIEF COMMISSIONER OF CT AND GST, CTC	MADHAB LAL AGARWAL VS	// 0 //
193	D-WP(C)/13742/2024	DEBARAJ SWAIN	RABI NARAYAN BEHERA	//

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	WP(C)/7513/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13948/2024 WP(C)/7514/2024	SATYANARAYAN PRAHARAJ VS THE MANAGING DIRECTOR, OMFED, BBSR	RAM PRASHAN DASH VS	// 0 //
195	D-WP(C)/13910/2024 WP(C)/7515/2024	NILAMBAR MAHANANDA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
196	D-WP(C)/13582/2024 WP(C)/7516/2024	BHAGIRATHI JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
197	D-WP(C)/13588/2024 WP(C)/7517/2024	RAGHUNATH DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
198	D-WP(C)/9206/2024 WP(C)/7518/2024	ADITYA KANDOI VS THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
199	D-WP(C)/13430/2024 WP(C)/7519/2024	JITENDRIYA DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
200	D-WP(C)/13976/2024 WP(C)/7520/2024	M/S. BALASORE ALLOYS LTD, BALASORE VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
201	D-WP(C)/11969/2024 WP(C)/7521/2024	M/S. SANJIB KUMAR BEHERA, DHENKANAL VS COMMNR. OF CT AND GST CUTTACK	ALOK KUMAR KAR VS	// 0 //
202	D-WP(C)/13584/2024 WP(C)/7522/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
203	D-WP(C)/13415/2024 WP(C)/7523/2024	PARSHURAM BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
204	D-WP(C)/13590/2024 WP(C)/7524/2024	PANCHANANA SAHOO VS	MANAS PATI VS	// 0

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205	D-WP(C)/13975/2024 WP(C)/7525/2024	STATE OF ODISHA RANJAN KUMAR BARIK VS	SOUGAT DASH VS	// // 0
206	D-WP(C)/13375/2024 WP(C)/7526/2024	STATE OF ODISHA ARJUNA CHANDRA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
207	D-WP(C)/13601/2024 WP(C)/7527/2024	STATE OF ODISHA KRUSHNA KHADIA VS	MIHIR KANTA RATH VS	// // 0
208	D-WP(C)/13607/2024 WP(C)/7528/2024	STATE OF ODISHA BASANTA KUMAR DAS VS	BIPIN KUMAR NAYAK VS	// // 0
209	D-WP(C)/7936/2024 WP(C)/7529/2024	STATE OF ODISHA GHASI PORAJA VS	DILLIP RAY VS	// // 0
210	D-WP(C)/12964/2024 WP(C)/7530/2024	STATE OF ODISHA PRADEEP KUMAR PANDA VS	SASWATI MOHAPATRA VS	// // 0
211	D-WP(C)/10281/2024 WP(C)/7531/2024	STATE OF ODISHA JYOSTNA BARAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
212	D-WP(C)/7249/2024 WP(C)/7532/2024	STATE OF ODISHA UDAYENDU MISHRA VS	SASWATI MOHAPATRA VS	// // 0
213	D-WP(C)/8354/2024 WP(C)/7533/2024	ODISHA SMALL INDUSTRIES CORPORATION LTD.(OSIC), CUTTACK M/S AUM AAROGYA HOSPITALS PVT. LTD., BERHAMPUR VS	SOUMYA RANJAN MOHANTY VS	// // 0
214	D-WP(C)/11191/2024 WP(C)/7534/2024	STATE OF ODISHA BHAGIRATHI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
215	D-WP(C)/12578/2024 WP(C)/7535/2024	STATE OF ODISHA NIRANJAN ROUT VS	SUDHIR KUMAR MALLICK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/12576/2024 WP(C)/7536/2024	SARWAR KHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
217	D-WP(C)/11196/2024 WP(C)/7537/2024	KHAGESWAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/11521/2024 WP(C)/7538/2024	AMRITA KUMARI VS STATE BANK OF INDIA	SOUMYAJYOTI BISWAL VS	// 0 //
219	D-WP(C)/12395/2024 WP(C)/7539/2024	JAGADISH SAHU VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
220	D-WP(C)/11492/2024 WP(C)/7540/2024	JOGENDRA NATH BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
221	D-WP(C)/11274/2024 WP(C)/7541/2024	CHITTARANJAN SAMAL VS ICICI BANK LTD, HYDERBAD	JAGAJIBAN PRADHAN VS	// 0 //
222	D-WP(C)/13376/2024 WP(C)/7542/2024	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/13394/2024 WP(C)/7543/2024	ANTARYAMI PRUSTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	D-WP(C)/11914/2024 WP(C)/7544/2024	ARATI SANDHA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
225	D-WP(C)/13507/2024 WP(C)/7545/2024	BAMADEV SANKHUAL VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
226	D-WP(C)/13502/2024 WP(C)/7546/2024	SHILALIPI PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/11862/2024	STATE OF ODISHA	H.M. DHAL, A.G.A.	//

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	WP(C)/7547/2024	VS	VS	0
		ANTARYAMI MAHAKUD		//
228	D-WP(C)/13650/2024	BINOD KUMAR DAS	NIHAL RATH	//
	WP(C)/7548/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/13884/2024	LILIMA BEHERA	AMIT KUMAR DAS	//
	WP(C)/7549/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/13446/2024	PINKY DALEI	BRAJA MOHAN SARANGI	//
	WP(C)/7550/2024	VS	VS	0
		BRANCH MANAGER, DCB, CUTTACK		//
231	D-WP(C)/13504/2024	RAJIB KUMAR DEHURY	BABITA KUMARI PATTANAİK	//
	WP(C)/7551/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/13515/2024	ALL ODISHA BHARATI INFRATEL CONTRACTUAL TECHNICIANS UNION(AOBICTU)	SHRANTA KUMAR NAYAK (2)	//
	WP(C)/7552/2024	VS	VS	0
		UNION OF INDIA		//
233	D-WP(C)/11859/2024	STATE OF ODISHA	H.M. DHAL, A.G.A.	//
	WP(C)/7553/2024	VS	VS	0
		BASUDEV PAUL		//
234	D-WP(C)/12432/2024	UMAKANTA ROUT	MONIKA SAMAL	//
	WP(C)/7554/2024	VS	VS	0
		THE HEAD OFFICE, CANARA BANK, BENGALURU		//
235	D-WP(C)/10375/2024	UNION OF INDIA, NEW DELHI	PRASANNA KUMAR PARHI	//
	WP(C)/7555/2024	VS	VS	0
		ANUSUYA DASH		//
236	D-WP(C)/11857/2024	STATE OF ODISHA	H.M. DHAL, A.G.A.	//
	WP(C)/7556/2024	VS	VS	0
		ABDUL LATIF		//
237	D-WP(C)/12795/2024	RAGHUNATH NAYAK	AMIT KUMAR NATH	//
	WP(C)/7557/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/13451/2024	MADHUSMITA SAHOO	BRAJA MOHAN SARANGI	//
	WP(C)/7558/2024	VS	VS	0

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239	D-WP(C)/13142/2024 WP(C)/7559/2024	STATE OF ODISHA SAIBANI MEHER VS	AMIT PRASAD BOSE VS	// // 0
240	D-WP(C)/7351/2024 WP(C)/7560/2024	STATE OF ODISHA CHANDAN KUMAR NAYAK VS	SADASIVA PATRA 1 VS	// // 0
241	D-WP(C)/13138/2024 WP(C)/7561/2024	STATE OF ODISHA KISHORE KUMAR MEHER VS	AMIT PRASAD BOSE VS	// // 0
242	D-WP(C)/12648/2024 WP(C)/7562/2024	STATE OF ODISHA ALLI AHAD VS	KISHORE KUMAR MISHRA VS	// // 0
243	D-WP(C)/12622/2024 WP(C)/7563/2024	STATE OF ODISHA BISWESWAR HOTA VS	BASANT KUMAR NANDA VS	// // 0
244	D-WP(C)/11401/2024 WP(C)/7564/2024	STATE OF ODISHA MURALIDHAR NAIK VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0
245	D-WP(C)/11547/2024 WP(C)/7565/2024	STATE OF ODISHA A APPA RAO VS	OMKAR DEVDAS VS	// // 0
246	D-WP(C)/12493/2024 WP(C)/7566/2024	STATE OF ODISHA DEBADATTA BEHURA VS	BIRANCHI KUMAR JENA VS	// // 0
247	D-WP(C)/8887/2024 WP(C)/7567/2024	MANASWINI PARIJA JAGADISH PANDA VS	MAMATA MISHRA VS	// // 0
248	D-WP(C)/4238/2024 WP(C)/7568/2024	STATE OF ODISHA RANJAN KANTI SAMAL VS	SUBAS CHANDRA DAS VS	// // 0
249	D-WP(C)/13680/2024 WP(C)/7569/2024	STATE OF ODISHA CHANDRAKANTA PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/8000/2024 WP(C)/7570/2024	DR. JASOBANTA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
251	D-WP(C)/13696/2024 WP(C)/7571/2024	ROSHAN KUMAR MEHER VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
252	D-WP(C)/13083/2024 WP(C)/7572/2024	ABHAY KUMAR SETHY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
253	D-WP(C)/13682/2024 WP(C)/7573/2024	ARABINDA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
254	D-WP(C)/13676/2024 WP(C)/7574/2024	MINATIBAL NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	D-WP(C)/13340/2024 WP(C)/7575/2024	LAXMAN KHILLO VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	// 0 //
256	D-WP(C)/6670/2024 WP(C)/7576/2024	TANUSMITA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
257	D-WP(C)/13664/2024 WP(C)/7577/2024	KARUNAKAR BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
258	D-WP(C)/13665/2024 WP(C)/7578/2024	SANTOSH KUMAR GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	D-WP(C)/13899/2024 WP(C)/7579/2024	MOHINI MOHAN SAHOO VS LIC HOUSING FINANCE LTD., BBSR	SIDHANT DWIBEDI VS	// 0 //
260	D-WP(C)/13972/2024 WP(C)/7580/2024	KUNTALA MALLIK VS BHARATI BEHERA	PRASANTA KUMAR SATAPATHY VS	// 0 //
261	D-WP(C)/13657/2024	ANIL KUMAR CHAKRA	ARUN KUMAR PATRA	//

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	WP(C)/7581/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/13829/2024 WP(C)/7582/2024	BULU KHILLO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
263	D-WP(C)/13668/2024 WP(C)/7583/2024	SUDAM MOHARNA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
264	D-WP(C)/13660/2024 WP(C)/7584/2024	KHIROD KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
265	D-WP(C)/13832/2024 WP(C)/7585/2024	SATYANARAYAN SARAP VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
266	D-WP(C)/13684/2024 WP(C)/7586/2024	JOGI BAIDYA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
267	D-WP(C)/10747/2024 WP(C)/7587/2024	ROVIN GUPTA VS THE BRANCH MANAGER, H.D.F.C. BANK DURGAPUR	JANAKI KANTA MAHAPATRA VS	// 0 //
268	D-WP(C)/13667/2024 WP(C)/7588/2024	URMILA NAIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
269	D-WP(C)/13085/2024 WP(C)/7589/2024	ORISSA STEVEDORS LTD., CUTTACK VS CHIEF EXECUTIVE OFFICER, CMO, SAIL, NEW DELHI	JAYDEEP PAL VS	// 0 //
270	D-WP(C)/7042/2024 WP(C)/7590/2024	BHAGYALATA BEHERA VS STATE OF ODISHA	DR SUJATA DASH VS	// 0 //
271	D-WP(C)/10743/2024 WP(C)/7591/2024	LAMBODAR SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
272	D-WP(C)/9576/2024 WP(C)/7592/2024	M/S. SIDHARTHA KUMAR BEHERA, BALASORE VS	MADHAB LAL AGARWAL VS	// 0

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273	D-WP(C)/11418/2024 WP(C)/7593/2024	CHIEF COMMNR. OF CT AND GST, CUTTACK SUNANDA GOCHHAYAT VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
274	D-WP(C)/13539/2024 WP(C)/7594/2024	MUKESH SAHUKAR VS STATE OF ODISHA	MANASI PANDA VS	// // ()
275	D-WP(C)/13535/2024 WP(C)/7595/2024	KAILASH PATRA VS STATE OF ODISHA	MANASI PANDA VS	// // ()
276	D-WP(C)/13674/2024 WP(C)/7596/2024	ARATI NALINI SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
277	D-WP(C)/13709/2024 WP(C)/7597/2024	GILUBAS PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
278	D-ABLAPL/8410/2024 ABLAPL/3211/2024	NITYANANDA BEHERA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SAHADEV KHUNTA /80 /2024 ()
279	D-ABLAPL/8733/2024 ABLAPL/3212/2024	DHANANJAY BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /22 /2024 ()
280	D-ABLAPL/8788/2024 ABLAPL/3213/2024	GEDI KHILAR @ GAURI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /87 /2024 ()
281	D-ABLAPL/8807/2024 ABLAPL/3214/2024	BISWANATH PRUSTY VS STATE OF ODISHA	NITYANANDA PANDA VS	JAGATSINGPUR /227 /2024 ()
282	D-ABLAPL/8809/2024 ABLAPL/3215/2024	GANESH SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KEONJHAR TOWN /161 /2024 ()
283	D-ABLAPL/8815/2024 ABLAPL/3216/2024	AKASH MUKHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /205 /2024 ()

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284	D-ABLAPL/8113/2024 ABLAPL/3217/2024	SIBAJI MAHANKUDA VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	GOPALPUR /81 /2024 () //
285	D-ABLAPL/7107/2024 ABLAPL/3218/2024	R. KANTEYA REDDY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
286	D-ABLAPL/8402/2024 ABLAPL/3219/2024	NIRANJAN ROUT VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /55 /2023 () //
287	D-ABLAPL/7597/2024 ABLAPL/3220/2024	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
288	D-ABLAPL/7683/2024 ABLAPL/3221/2024	MANTU PQDHIALI VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /280 /2023 () //
289	D-ABLAPL/8648/2024 ABLAPL/3222/2024	MOHAN MAJHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	CHHENDIPADA /55 /2013 () //
290	D-ABLAPL/8013/2024 ABLAPL/3223/2024	KARTIK @ KARTIK CHANDRA JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /90 /2024 () //
291	D-ABLAPL/8894/2024 ABLAPL/3224/2024	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PATTAMUNDAI RURAL PS /47 /2024 () //
292	D-ABLAPL/8931/2024 ABLAPL/3225/2024	KALINGA KUMAR SENAPATI VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /498 /2023 () //
293	D-ABLAPL/4931/2024 ABLAPL/3226/2024	MANOJ BISOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /31 /2024 () //
294	D-ABLAPL/6611/2024 ABLAPL/3227/2024	BILA @ MITA RANI BHUYAN VS STATE OF ODISHA	DEBASNAN DAS VS	KISSANNAGAR PS /34 /2024 () //
295	D-ABLAPL/8954/2024	SUSHASINI PAHANTASINGH	AMLAN SHAKTI PAUL	KHURDA SADAR /229 /2023

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	ABLAPL/3228/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/8983/2024 ABLAPL/3229/2024	SUSHAMA PAHANTASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /229 /2023 () //
297	D-ABLAPL/8829/2024 ABLAPL/3230/2024	BANDANARANI @ BANDANA OJHA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARBIL /102 /2024 () //
298	D-ABLAPL/8988/2024 ABLAPL/3231/2024	RANJAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANKI /86 /2024 () //
299	D-ABLAPL/9007/2024 ABLAPL/3232/2024	TITAN KUMAR SETHI VS STATE OF ODISHA	SAROJ BARIK VS	Bamapada (Industrial Area) /209 /2023 () //
300	D-ABLAPL/9008/2024 ABLAPL/3233/2024	SUBHARANJAN MUDULI VS STATE OF ODISHA	SAROJ BARIK VS	KHANTAPADA /55 /2024 () //
301	D-ABLAPL/6169/2024 ABLAPL/3234/2024	DHIRAJ BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	// /0 () //
302	D-ABLAPL/6510/2024 ABLAPL/3235/2024	SAMIR SANDHIBIGRAHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// /0 () //
303	D-ABLAPL/7510/2024 ABLAPL/3236/2024	RAJDEV PUJAPANDA VS STATE OF ODISHA	GOREKHANATH DAS VS	PURI TOWN /82 /2024 () //
304	D-ABLAPL/7716/2024 ABLAPL/3237/2024	SUSANTA SAHU VS STATE OF ODISHA	DINESH CHANDRA RAY VS	COLLIERY /102 /2023 () //
305	D-ABLAPL/8175/2024 ABLAPL/3238/2024	PRAKASH @ PRATAP SWAIN VS STATE OF ODISHA	SARBESWAR SAHOO VS	PIPLI /510 /2015 J.M.F.C.,PIPLI(Puri) GR/0000721/2015
306	D-ABLAPL/9021/2024 ABLAPL/3239/2024	MANASH RANJAN PANIGRAHI VS	JUGALA KISHORE PANDA VS	BOUDH /446 /2023 ()

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307	D-ABLAPL/9023/2024 ABLAPL/3240/2024	STATE OF ODISHA MANASH RANJAN PANIGRAHI VS	JUGALA KISHORE PANDA VS	// BOUDH /449 /2023 ()
308	D-ABLAPL/9026/2024 ABLAPL/3241/2024	STATE OF ODISHA MANASH RANJAN PANIGRAHI VS	JUGALA KISHORE PANDA VS	// BOUDH /440 /2023 ()
309	D-ABLAPL/9035/2024 ABLAPL/3242/2024	STATE OF ODISHA LITUA BEHERA @ BIJAY DAS VS	SUSANTA KUMAR LENKA VS	// TOMANDO /75 /2024 ()
310	D-ABLAPL/9040/2024 ABLAPL/3243/2024	STATE OF ODISHA KAMAL SETHI VS	SAMARENDRA BAHADUR VS	// NAKTIDEUL /52 /2014 ()
311	D-ABLAPL/9042/2024 ABLAPL/3244/2024	STATE OF ODISHA KUMAR PARANJAY DAS VS	AMULYA RATNA PANDA VS	// NILGIRI /67 /2024 ()
312	D-ABLAPL/9058/2024 ABLAPL/3245/2024	STATE OF ODISHA PRADIP KUMAR NAHAKA VS	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /95 /2024 ()
313	D-ABLAPL/7558/2024 ABLAPL/3246/2024	STATE OF ODISHA CHINU @ ROSHAN MAHAKUR VS	SUBHRANSU BAGARTY VS	// LOISINGHA(BOLANGIR) /1 /2023 ()
314	D-ABLAPL/9066/2024 ABLAPL/3247/2024	STATE OF ODISHA RABINDRA MARTHA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /78 /2024 ()
315	D-ABLAPL/7939/2024 ABLAPL/3248/2024	STATE OF ODISHA HARISH KHORA VS	PVS NANAJI ACHARY VS	// POTTANGI /3 /2022 ()
316	D-ABLAPL/9267/2024 ABLAPL/3249/2024	STATE OF ODISHA HARENDRANATH MALLIK VS	APARESH BHOI VS	// BALASORE TOWN /103 /2024 ()
317	D-ABLAPL/8193/2024 ABLAPL/3250/2024	STATE OF ODISHA GANGADHAR BEHERA VS	CHAITANYA NAYAK VS	// CHOUDWAR /118 /2024 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/8718/2024 ABLAPL/3251/2024	RADHA RAPTAN VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	MARINE PS AT JAMBO /36 /2024 () //
319	D-ABLAPL/8827/2024 ABLAPL/3252/2024	AKASH MUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 A.D.J.,TITILAGARH(Balangir) 2(A)CC/0000004/2023
320	D-ABLAPL/9062/2024 ABLAPL/3253/2024	JOGI NAHAK @ JOGENDRA NAHAK @ JAGI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /242 /2024 () //